## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA /Ind -3482/252/HDB/2017
NAME OF THE COMPANY	
	Confluence Educational Services Pvt Ltd
NAME OF THE PETITIONER(S)	
	Confluence Educational Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hydreabad
UNDER SECTION	
	252

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S Eswar Reddy	Company Secretary	9502224274 CSEBWarreddy Dgmail Gm	Etwa -

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		9	
	·		

Heard Mr. S. Eswar Reddy, learned PCS for the petitioner submit that pobjections have been complied with, and issued notice to the ROC directing to submit his report. Post the case on 09.11.2017.

A

Member (Technical)

Member (Judicial)